

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 217
IB-176/ND/2020

IN THE MATTER OF:
Mr. Arun Kumar Singh

...PETITIONER

Vs.

M/s. Genius Exports Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

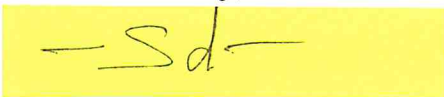
Order delivered on 14.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

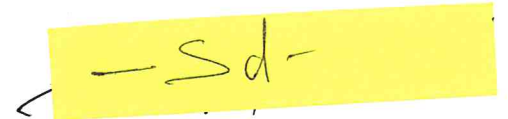
For the Petitioner/Operational-creditor :Mr. Ankur Gupta, Advocate.
For the Respondent/ Corporate-debtor :Mr. Shubham Pandey, Advocate.

ORDER

Heard the submissions made by the counsel for the petitioner as well as proxy counsel for the corporate debtor. The counsel for the operational creditor as well as proxy counsel for the corporate debtor have agreed to post the matter to 15th January, 2021 for final arguments in the matter. Post the matter to 15th January, 2021.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)